

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH

CP/CA. No. 40 (ND) 2012

IN THE MATTER OF:

M/s Ramandeep Singh Ahluwalia &Ors. .... APPLICANT / PETITIONER

Vs.

M/s Suntime Energy Ltd. &Ors. .... RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 03.08.2017

Coram:

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :-

For the RESPONDENT :- Ms. Vasudha Sen, Advocate  
Mr. Vivek Kumar, Advocate

ORDER

At the request of the parties, the matter is adjourned to 23.8.2017.

— Sd —

(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

— Sd —

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
03.8.2017